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DECLARATION OF ASSETS & LIABILITIES BY _____ OF BIHAR

I, SATISH KUMAR SAH LATE-HARI PDCAH son of _____ aged 46 years, resident of AT. NATHI, P.O. LAUKAH, BARHAR, P.S. ANDBHARANATHI, MADHUPUR (Bihar) give hereinbelow the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse & my dependents :

(1) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self <u>SATISH KUMAR SAH</u>	<u>CJFPS 7322M</u>	<u>2009-10</u>	<u>157600/-</u>
2.	Spouse- <u>PRAMILA DEVI</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
3.	Dependent 1 <u>RADHA KUMAR</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
4.	Dependent 2 <u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
5.	Dependent 3 <u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>

(2) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- Dependent', here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self <u>SATISH KUMAR SAH</u>	Spouse <u>PRAMILA DEVI</u>	Dependent - 1 <u>RADHA KUMAR</u>
(i)	Cash in hand	<u>RS 7600/-</u>	<u>RS - 3200/-</u>	<u>NIL</u>
(ii)	Details of Deposit in Bank account (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institution, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	<u>KOSHI KSHETRIYE GRAMEEN BANK MIRJAPUR SATYAGRAH 264 RS - 24404/- LBS BANGAHA A/C 1125010125505 RS - 1500/- SBI BLDHAN MANDAL A/C 32085982773 RS - 1000/-</u>	<u>NIL</u>	<u>NIL</u>
(iii)	Details of investment in Bonds, Debenture/shares and units in companies/Mutual Funds and others and the amount.	<u>NIL</u>	<u>NIL</u>	<u>SAHARA INDIA DAILY DEPOSITE SCHEME RS - 15000/-</u>
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies	<u>BAZAR ALJAMAZ LIFE INSURANCE RS - 75000/-</u>	<u>NIL</u>	<u>NIL</u>

	and investment in any Financial Instrument in Post office or Insurance Company and the amount			
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc. Year of Purchase and amount)	TRACTOR TAFE RAGI NO- 28A/9653 YEAR 2006. RS- 331600/=	NIL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	GOLD CHAIN 20GM RS- 32600/=	GOLD ORNAMENT 68GM-199000/- SILVER ORNAMENT 200GM- 15000/-	NIL
(viii)	Any other assets such as value of Claims/interest	HOUSE-HOLD TV. FRIDGE . ETC- 25000/-	NIL	NIL
(ix)	Gross Total value	RS. 572104/-	RS- 215200/-	RS- 15000/-

B. Details of Immovable assets :

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No.	Description	Self	Spouse	Dependent - 1
(i)	Agricultural Land	SATISH KUMAR SAH	S.ouse PRAMILA DEVI	RADHA KUMARI
	Location(s)	AT- MATHI, DIST- MADHUBANI		
	Survey number(s)	KHATA NO- 138 KHESRANO- 1028	NIL	NIL
	Area (Total measurement in acres)	2 KATHA 19 1/4 DHUR	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL
	Date of purchase in case of self acquired property	02-08-10	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	450000/-	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL
	Approximate Current market value	500000/-	NIL	NIL
(ii)	Non-Agricultural Land	AT- MATHI, DIST- MADHUBANI		
	Location(s)	HUBANI.	NIL	NIL
	Survey number(s)	KHATA NO- 328 KHESRANO- 869		
	Area (Total measurement in sq. ft.)	14 DHUR	NIL	NIL
	Whether inherited property	NIL	NIL	NIL

NOTE:- The immovable & movable assets (Agriculture Land at Mathi measuring 2 Bisle 1 Katha, Building at Nismali measuring 11 Dhur & at Mathi 0.5 Dhur East Bank A/c SBI Nismali, SBI Patna, SBI Chhatana, Motor vehicle Marshall Jeep & Batacar) at the name of Late Hazi Prasad Sah (father) has not legally transfer, since he died recently.

	(Yes or NO)	NIL	NIL	NIL
	Date of purchase in case of self acquired property	30-08-11	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	77000/=	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL
	Approximate Current market value	77,000/=	NIL	NIL
(iii)	Commercial Building (including apartments) -Location(s) -Survey number(s)	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL
(iv)	Residential Building (including apartments) -Location(s) -Survey number(s)	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL
(v)	Other (such as interest in property)	NIL	NIL	NIL
(vi)	Total of Current Market	Rs. 127000/=	NIL	NIL

Value of (i) to (v) above			
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(3) I give herein below the details of liabilities/ dues to public financial institutions and government:-

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self SATISH KUMAR SAH	Spouse(s) PRAMILA DEVI	Dependent - 1 RADHA KUMARI
(i)	Loans or dues to Bank/Financial Institution(s)			
	Name of Bank or FI	NIL	NIL	NIL
	Amount outstanding			
	Nature of loan			
	Loan or dues to any individuals/ Entity other than mentioned in (i) above.			
	Name(s)	NIL	NIL	NIL
	Amount outstanding			
	Nature of loan			
	Any other liability	NIL	NIL	NIL
	Grand total of liabilities	NIL	NIL	NIL
(ii)	Government Dues:			
	Dues to departments dealing with government accommodation	NIL	NIL	NIL
	Dues to department dealing with supply of water	NIL	NIL	NIL
	Dues to department dealing with supply of electricity	NIL	NIL	NIL
	Dues to department dealing with supply of telephones/mobiles	NIL	NIL	NIL
	Dues to department dealing with government transport (including aircraft and helicopters)	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL
	Municipal/ Property Tax Dues	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL
	Any Other Dues	NIL	NIL	NIL
(iii)	Grand Total of all Govt. dues	NIL	NIL	NIL

Details of Assets and Liabilities in rupees				
	Description	Self	Spouse	Dependent-1
A.	Moveable Asset (Total value)	Rs. 572104/-	215200/-	Rs. 15000/-
B.	Immovable Asset			
(i)	Purchase Price and			

		Development Cost of Immovable Property (Total Value)	Rs 122000/-	NIL	NIL
	(ii)	Approximate Current Market Price of Asset (Total Value)	Rs 127000/-	NIL	NIL
C.		Liabilities			
	(i)	Government dues (Total)	NIL	NIL	NIL
	(ii)	Loans from Bank, Financial Institution and other (Total)	NIL	NIL	NIL

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that: I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 3 and 4 above.

Verified at.....Patna..... this the.....29th..... day of.....December..... 2011.....

सतिश कुमार साह

(SATISH KUMAR SAH)